

Title: Demand of assurance from the Central Government to raise the issue of extradition of LTTE leader, Prabhakaran with the Prime Minister of Sri Lanka.

DR. SUBRAMANIAN SWAMY : Sir, in this House as well as in the other House from time to time, over the last few years, the issue of extradition of the L.T.T.E. leader, Pirbhakaran has been raised. The Prime Minister will be in Colombo tomorrow. I am disturbed to learn from a section of the Press that he is not going to raise the issue of extradition of Pirbhakaran with the Prime Minister of Sri Lanka. I hope the news item is not true and an assurance would be given by the Government - this is a very important issue and he is accused number one in the chargesheet in the trial court - that it will ask the Sri Lankan Government to take immediate steps in this regard. They have been delaying it for a long time. There is a red corner Interpol notice for him. The Government should give an assurance that the Government will take it up and try and get the person who gave the order for assassination of late Shri Rajiv Gandhi. He should be extradited and brought to this country.